

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT Sittings : BILASPUR

Original Application No.203/00665/2018

Bilaspur, this Monday, the 16th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Indrani Dewangan,
 S/o Anand Dewangan,
 Aged about 34 years,
 R/o Parasnagar Raipur
 District Raipur (C.G.)

-Applicant

(By Advocate-**None**)

V e r s u s

1. Union of India,
 Through Secretary Communication,
 Sanchar Bhawan,
 20 Ashoka Road,
 New Delhi (India) PIN 110001

2. Superintendent,
 Railway Mail Services,
 R.P. 1st Division
 Raipur (C.G.)

- Respondents

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen there has been no representation on the part of the applicant on three consecutive occasions including today. Thus, it seems that applicant has lost interest in pursuing the case any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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